

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/(IB)/2017
NAME OF THE PETITIONER(S) : SHABBIR ENTERPRISES
NAME OF THE RESPONDENT(S) : POWER GEAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① A. Abdul Rahman,
for M/s. Nathan and Asso.
Counsel for Petitioner
ORDER



Counsel for petitioner present and stated that the matter is settled with the party and in view of the settlement, it is submitted that the petitioner is withdrawing the petition. The same has been endorsed by the counsel on the petition. In the circumstances, the matter is dismissed as withdrawn.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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